

ORDER SHEET

O.A / MA / RA / CP NO. 507 OF 2007.Applicant/s S.K. Mishra Govt.Respds. UOF Sec.Advocate for Applicant/s A. Mishra
K.N. ChandraAdvocate for Respondent/s Mrs. Shikha Singh, S.K. Shukla
Govt. Sec. / Adm. Sec. Secy

Notes of the Registry	Orders of the Tribunal	Sheet No. 14
2025/09 objection filed by Sri Govt. Secy. on 5-1-09 alongwith. on 22/09 to dismiss the OA. Counter affidavit filed by Sri Govt. Secy. on 5-1-09. along with. on 23/09 to endorse the delay of file. on 24/09 to accepting the reply on record. on 25/09 to dismissed the interim application. on 26/09 to dismissed the OA. MA is pending. submitted.	<u>28-4-09</u> Hon'ble Mr. A.K. Gaur J.M. Hon'ble Mr. S.N. Shukla - A.M. Counsel for the Respondents Sri A. Srivastava has sent his illness slip for today case is adjourned to <u>23-7-09</u>. <u>29-7-09 (12)</u> Hon'ble Mr. Ashok & Karamod - J.M. Hon'ble Mrs. Mangilika Gaur - A.M. There is no representation on behalf of the applicant in the revised call. Respondents Counsel are present. It is seen from the order sheet that in spite of non-appearance on behalf of the applicant the matter was adjourned earlier to and today also there is no representation. Having regard to the same we do not find any justification for adjourning the matter and granting any time in this OA. Accordingly the OA is dismissed for non-prosecution. <u>M. J. Gaur</u> J.M.	24/4/ <u>24/4/</u>